

(c) whether Government will consider the establishment of a Central University in Cachar where the medium of instruction should be English, Hindi and Bengali to protect the interest of linguistic minorities of Assam?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (c). Government have no information about any decision having been taken by the Gauhati University under which Assamese will be the exclusive medium of instruction and examination from 1982. In case any such situation were to develop, necessary action will be taken to remove any difficulties which may arise therefrom. Government have no proposal to establish a Central University in Cachar.

**Acquisition of land by D.D.A. for Preet Nagar Cooperative House Building Society, Delhi**

7693. SHRI L. S. TUR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any land was acquired by the Delhi Development Authority or Government for the Preet Nagar Cooperative House Building Society located in the trans-Yamuna area, if so, the area thereof;

(b) how much land has been allotted to this Society by the Delhi Administration for construction of houses by their members;

(c) whether the said Society has been exempted from the payment of peripheral charges which have been recovered from other cooperative Societies allotted land in the same area; and

(d) if so, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

**Central Housing Assistance to States**

7694. SHRI T. R. SHAMANNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount of Assistance given to the Union Territory administrations for House building under different heads during the last three years Union Territory wise; and

(b) what amount was drawn and used by each of the Union Territories?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**Representation from owners of shop-cum-residential accommodation in Shiv Market Jangpura, New Delhi**

7695. SHRI N. E. HORO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the owners of shop-cum-residential 'C' type accommodation in Shiv Market, Jangpura, New Delhi, have represented to his predecessor jointly for demolition of the dilapidated laterine blocks in the year 1979 and in lieu thereof permitting them to extend their respective portions for provision of kitchen and WC etc;

(b) if so, what action has been taken by his Ministry so far; and

(c) what is the policy of Government in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) and (c). The matter is under consideration and a policy would be evolved keeping in view various issues involved.